


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

**ORDER**

Due to official exigency, it is hereby directed that:

1. Sh. Suresh Kumar, Civil Nazir, posted in the court of Dr. Tarun Sahrawat, PO-MACT, Shahdara District Karkardooma Courts, Delhi, shall also look after the work of Execution Cases pertaining to the Court of Sh. Shailender Malik, Ld PO-MACT-02, Shahdara District, besides the work already assigned to him, with immediate effect till further orders.
2. Sh. Sudutt Kumar, Civil Nazir, posted in the Court of Sh. Ramesh Kumar-II, ADJ-01, Shahdara District, karkardooma Courts, Delhi, shall also look after the work of Execution Cases pertaining to the Court of Sh. Deepanker Mohan, ADJ-04, Shahdara District, besides the work already assigned to him, with immediate effect till further orders.
3. Sh. Ravi Kumar Dubey, Niab Nazir, posted in the Court of Ms. Kiran Bansal, Ld. District Judge Commercial Court-02 and Sh. Vivek Kumar Aggarwal, Ld. Civil Judge-03, Shahdara District, karkardooma Courts Delhi, shall also look after the work of Execution Cases pertaining to the Court of Sh. Reetesh Singh, Ld. District Judge Commercial Court, Shahdara District also, besides the work already assigned to him, with immediate effect till further orders.

Non-compliance of the above directions or immediate proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.


  
(RENU BHATNAGAR)  
Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

No. 163-7681/Admn./P&T/SHD/KKD/2023

Dated 14/09/23

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. III, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

  
Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.